

Central Administrative Tribunal Lucknow Bench Lucknow.

Original Application No; 446/04.

Lucknow, this the 29th day of October, 2004.

HON'BLE SHRI S.P. ARYA MEMBER(A)

Smt. Laxmi Verma, aged about 48 years, W/o Late Shri Hari Prakash Verma, R/o House No. 293/395, Old Haider Ganj, P.S. Bazar Khala, District Lucknow.

....Applicant.

by Advocate Shri Vijay Kumar.

Versus

1. The Union of India, through its Deputy Director General, Geological Survey of India, Northern Region, Aliganj, Lucknow.
2. Administrative Officer, Geological Survey of India, Northern Region, Aliganj, Lucknow.
3. Director, Geological Survey of India, 11-A, Extention, Shastri Nagar, Jammu.
4. General Manager, Geological Survey of India, Solt Lake, Calcutta

BY Advocate Shri S.K. Pandey ...Respondents.

ORDER(ORAL)

BY Hon'ble Shri S.P. Arya, MEMBER(A)

The applicant by this O.A. seeks for appointment on the post of Peon on the compassionate ground. It is stated that the applicant was informed by the respondents that the case has been recommended for appointment, but the appointment would be made only on availability of vacancy. She made a representation on 16.2.2004. Annexure-4. The same is still pending. The respondents are directed to consider the case of compassionate appointment of the applicant by deciding the representation by reasoned and speaking order within a period of three months and also to communicate the decision taken on the representation. The applicant,

2. With the above directions, the O.A. is disposed of. No costs.

(S.P. ARYA)
MEMBER(A)